

total is allowed under the Special Programmes like IRD. No final decision has so far been taken by the State Government of Madhya Pradesh for implementing the Crop Insurance Scheme.

Cattle Insurance in Madhya Pradesh

1955. DR. VASANT KUMAR PANI DIT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government have introduced Cattle Insurance Scheme;

(b) if so, the States in which it is operating and the total number of animal curbed by the insurance upto December 1980;

(c) whether the Government have decided to reduce the premium rate from 4 per cent to 3.2 per cent on the full amount of market value of cattle; and

(d) how many animals are proposed to be covered under the Cattle Insurance in Madhya Pradesh and capital outlay thereupon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). Cattle Insurance business is being transacted by the four subsidiaries of the General Insurance Corporation of India throughout the country. Estimated total number of cattle covered during 1980 is 56 lakhs.

(c) The premium rates are laid down by the General Insurance Corporation of India and its subsidiaries. For the targetted groups in the special programme areas like IRD/DPAP the premium rate is 2.25 per cent. There is also provision for subsidy of 1 per cent on this premium from the special programme funds. The insurance is related to the institutional loan. The full market value can be covered by an additional premium at the option of the insured.

There is no proposal under consideration of GIC for reducing the premium on cattle insurance.

(d) State-wise targets for cattle insurance have not been laid down; there is also no ceiling on the number of cattle to be insured per State.

Bajaj Sagar Irrigation Project

1956. SHRI BHEEKHABHAI: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that Bajaj Sagar Irrigation Project in Banswara District in Rajasthan is not being completed within the stipulated time;

(b) if so the reasons therefor;

(c) whether it is due to non-allocation of funds by Gujarat Government which is a partner in this joint project; and

(d) whether Government of India have ever asked the Gujarat Government to arrange payment for outstanding dues like back water compensation?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). There has been delay in the completion of the Mahi Bajaj Sagar Project, largely due to shortage of construction materials and difficulties that had arisen with the main contractors on the Project.

(c) No, Sir. The Rajasthan Government has reported that work on the Project has not suffered due to non-allocation of funds by Gujarat Government.

(d) No, Sir.

Reconstruction of Central Social Welfare Board

1957. SHRI BHEEKHABHAI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government propose to reconstitute the Central Social Welfare Board;